

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 3142
(TO BE ANSWERED ON 22.03.2018)

APPOINTMENT OF IAS TO CONSTITUTIONAL POSTS

3142. SHRI SANJIV KUMAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of appointments made to the constitutional positions from amongst Government officers during the last three years;
- (b) whether it is a fact that almost all the appointments of such officers are from the IAS;
- (c) if so, the details of basis/rules providing for this; and
- (d) whether it is also a fact that Government is considering to broad base and make appointments more inclusive, as there is a wide expertise available in Government?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d) : The details of the appointments made to the constitutional positions from amongst Government officers during the last three years are at Annexure.

The appointments to the Constitutional Posts are made on the basis of relevant Constitutional Provisions.

Annexure referred to in reply to the Rajya Sabha Unstarred Question No. 3142 for 22.03.2018

Details of appointments made to Constitutional posts from amongst Government officers during the last three years

Sl No.	Name of the Constitutional Post	Name	Date of Assumption of charge of Office	Service to which belong
1	Member, UPSC	Shri Arvind Saxena	08/05/2015	Research & Analysis Wing
2	Member, UPSC	Shri Bhim Sain Bassi	31/05/2016	Indian Police Service
3	Member, UPSC	Air Marshal A.S.Bhonsle (Retd.)	21/02/2017	Armed Forces (Indian Air Force)
4	Member, UPSC	Ms. Sujata Mehta	21/02/2017	Indian Foreign Service
5	Member, UPSC	Ms. Smita Nagaraj	01/12/2017	Indian Administrative Service
6	Chairman, National Commission of Scheduled Castes (NCSC)	Prof. (Dr.) Ram Shankar Katheria	02/06/2017	Ex Government employee working as Professor of Hindi at the Agra University.
7	Chief Election Commissioner	Shri H.S. Brahma	16/01/2015	Indian Administrative Service
8	Chief Election Commissioner	Dr. Nasim Zaidi	19/04/2015	Indian Administrative Service
9	Election Commissioner	Shri Achal Kumar Joti	13/05/2015	Indian Administrative Service
10	Election Commissioner	Shri Om Prakash Rawat	14/08/2015	Indian Administrative Service
11	Chief Election Commissioner	Shri Achal Kumar Joti	06/07/2017	Indian Administrative Service
12	Chief Election Commissioner	Shri Om Prakash Rawat	23/01/2018	Indian Administrative Service
13	Election Commissioner	Shri Sunil Arora	01/09/2017	Indian Administrative Service
14	Election Commissioner	Shri Ashok Lavasa	23/01/2018	Indian Administrative Service
15	Comptroller & Auditor General of India	Shri Rajiv Mehrishi	September 2017	Indian Administrative Service
16	Chairman, Finance Commission	Shri N.K.Singh	27/11/2017	Indian Administrative Service

Sl No.	Name of the Constitutional Post	Name	Date of Assumption of charge of Office	Service to which belong
17	Member, Finance Commission	Shri Shaktikanta Das	27/11/2017	Indian Administrative Service
18	Member, Finance Commission	Dr. Ashok Lahiri	Date of Notification of Constitution of Finance Commission- 27/11/2017	Former Chief Economic Advisor, Government of India.
19	Member, National Commission for Scheduled Tribes	Shri Hari Krishna Damor	16/01/2017	Indian Administrative Service
20	Commissioner for Linguistic Minorities		No appointment has been made since 25/04/2016.	